

Copper Mines in Hilly Districts of U.P.

648. SHRIMATI SAVITRI SHYAM :

SHRI NAWAL KISHORE
SHARMA :

Will the Minister of STEEL AND MINES be pleased to state :

(a) whether rich copper mines and other mines have recently been found in hilly districts of Pithoragarh and Almora of Uttar Pradesh;

(b) the estimated quantity of copper and other metals found there in the area; and

(c) whether any survey is being conducted to locate other mines like gold zinc and lead ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): (a) As a result of the investigations conducted by Geological Survey of India for base-metals in Askote area, Pithoragarh district, occurrences of copper and lead have been observed but it is too early to say anything about the economic viability of these occurrences. Besides base-metals, good deposits of magnesite, limestone and Talc occur in these districts.

(b) Investigations in respect of copper and other base-metals are in progress and no estimates can be indicated at this stage.

The estimated reserves of other minerals in the district of Almora and Pithoragarh are as follows:—

(a) Magnesite	54 million tonnes.
(b) Limestone	37 million tonnes (Cement grade limestone from Calczone of Tejam and Pithoragarh)

(c) The Geological Survey of India is engaged in conducting the surveys to locate copper, lead and zinc in Askote area; magnesite in Thal and Dewathal; limestone in Gangolihat area of Pithoragarh district and magnesite and soapstone in Kanda-Masauli area of Almora district; and Phosphorite in Pithoragarh district, Uttar Pradesh.

Handing over of War Criminals to Bangladesh

649. SHRIMATI SAVITRI SHYAM :

SHRI D. K. PANDA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether preparations have been completed for handing over General Niazi to Bangladesh for trial;

(b) if so, whether other prisoners of war including General Farman Ali will also be handed over;

(c) if so, the time by which these prisoners will be sent to Bangladesh; and

(d) whether these prisoners will remain under the custody of Indian Army or Bangladesh?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) to (d). Government of India has not so far received any communication from the Government of Bangladesh on the subject of trial of prisoners of war or on handing them over for such trial.

भिलाई इस्पात कारखानों के विस्तार के लिए भारत-रूस सहयोग करार

650. श्री एम० एस० पुरती :
श्री बनभाली पटनायक :

क्या इस्पात और खान मंत्री यह बताते की कृपा करेंगे कि :

(क) क्या भिलाई इस्पात कारखाने के विस्तार के लिए भारत और रूस के सहयोग के संबंध में हाल ही में मास्को में एक करार किया गया है; और

(ख) यदि हाँ, तो उनकी मुख्य बात क्या है ?

इस्पात और खान मंत्रालय में राज्य मंत्री (श्री साहनबाब खान) : (क) और (ख) . जी हाँ । 3 जुलाई 1972 को मास्को में जिस करार पर हस्ताक्षर किये गये थे वह करार भिलाई इस्पात कारखाने की क्षमता क 25 लाख टन इस्पात पिण्ड प्रतिवर्ष से 40 लाख टन इस्पात पिण्ड प्रति वर्ष तक विस्तार करने के

लिख रूस का सहयोग प्राप्त करने के बारे में है। रूसी संगठनों द्वारा उपलब्ध की जाने वाली सेवाओं के खर्च का भुगतान रूस द्वारा दिये जाने से किया जाएगा।

भिलाई इस्पात कारखाने का विस्तार

651. श्री एस० एस० पुरती : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भिलाई इस्पात कारखाने के विस्तार संबंधित विस्तृत परियोजना प्रतिवेदन इस बीच प्राप्त हो गया है और सरकार के विचाराधीन है;

(ख) यदि हा, तो विस्तार के पश्चात इसकी उत्पादन क्षमता कितनी होगी; और

(ग) इस योजना पर सरकार द्वारा कितने अतिरिक्त व्यय किया जायेगा और इसका विस्तार क्षेत्र क्या होगा ?

इस्पात और खान मंत्रालय में राज्य मंत्री (श्री शाहनवाज खान) : (क) से (ग). भिलाई इस्पात कारखाने की 25 लाख टन इस्पात पिण्ड की वर्तमान क्षमता का और विस्तार करके इसे 40 लाख टन इस्पात पिण्ड करने के लिए केन्द्रीय इंजीनियरी और रूपांकन भ्यूरो, राचा, विस्तृत प्रायोजन प्रतिवेदन तैयार कर रहा है। विस्तृत प्रायोजन प्रतिवेदन मिलने पर ही इस परियोजना के अतिरिक्त व्यय सही अनुमान लगाया जा सकता है।

Proper maintenance of Gurdwaras in Pakistan

653. SHRI BANAMALI PATNAIK : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether the S.G.P.C. has made representations to the Government to ask the Pakistan Government to take steps for the proper upkeep and maintenance of the Gurdwaras and to arrange for free frequent pilgrimage by Sikh worshippers; and

(b) if so, the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) Yes, Sir.

(b) The question of holy shrines and pilgrimages would be taken up with the Pakistan Government again in future

Bearing of Arbitration Costs

654. SHRI S. A. MURUGANANTHAM : Will the Minister of LABOUR AND REHABILITATION be pleased to state .

(a) whether at the recent meeting of the National Arbitration Promotion Board, a suggestion had been made that the Government should bear the arbitration costs to facilitate acceptance of voluntary arbitration as a speedier method of settling industrial disputes; and

(b) if so, Government's reaction thereto ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R K KHADILKAR) . (a) and (b). The employers and workers representatives on the Board requested the Government to bear the arbitration costs so that parties could be encouraged to take greater recourse to voluntary arbitration. The representatives of the State Governments on the Board, however, found it difficult to support this proposal unless the matter had been thoroughly examined by the State Governments in all its aspects. It was then decided that the matter would be examined in detail by the Central Government and a paper on the subject placed before the Board.

Protest to U.S.A.

655. SHRI B K. DASCHOW-DHURY : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Government are aware of the warning by an American expert on the Asian affairs to the Nixon Administration that military aid to Pakistan may provoke a renaissance and newly powerful India;

(b) whether the Indian Government have protested in this regard to the Nixon Administration; and